NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/684/(IB)/2017

NAME OF THE PETITIONER(S)

: CENTRUM CAPITAL LTD

NAME OF THE RESPONDENT(S)

: SHRIRAM EPC LTD

UNDER SECTION

: 9 RULE 6

S.No.	NAME	(IN	CAPITAL)
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DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

| SUBHANG NAIR

COUNSEL FOR

CORPORATE DEBTOR

Ather

2 SAAHILL MENON

COUNTEL FOR

OPERATIONAL CREDITOR

A.

<u>ORDER</u>

Counsels representing both the parties are present. Counsel for petitioner stated that he is intending to withdraw the petition and prayed time to file a memo in this regard. Time is extended at request. Put up on 18.12.2017.

—sd − S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)